

ITEM NO.101

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 9408/2013

AMIT KUMAR BANERJEE

Appellant(s)

VERSUS

SUMITA CHAKRABORTY . & ORS.

Respondent(s)

Date : 05-04-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Appellant(s) Ms. Soumya Chakraborty, Adv.
Mr. Akash Verma, Adv.
Mr. Danish Zubair Khan, AOR

For Respondent(s) Mr. Ranjan Mukherjee, AOR
Mr. Mrigank Prabhakar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 07.04.2022.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)